

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/587/(IB)/2017
NAME OF THE PETITIONER(S) : ARUNACHALAM
NAME OF THE RESPONDENT(S) : VGN DEVELOPERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. T. MAHENDRAN Counsel for Applicant - [Signature]
2. CPG. YOGANAND Counsel for Respondent. [Signature] 27/10/2017

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed the counter; the copy of which is given to the Counsel for the Petitioner. The matter is posted for arguments. In the meantime, Counsel for the Petitioner is directed to propose the name of the IRP after seeking written consent in Form 2. Put up on 06.11.2017 at 10.30 A.M.

[Signature]
MEMBER (TECHNICAL)
ghk

[Signature]
MEMBER (JUDICIAL)